## In The Central Administrative Tribunal Jaipur Bench, Jaipur

O.A./T.A./M.P, No.......235/2000

Smt.Sudha Rani Bhaskar

SMI. Sudna Rani Bhaskar UOI & Ors	
Date of Order	Orders
2.9.2001	Mr.Hemant Gupta - proxy of Mr.Shiv Kumar - Counsel for applicant.
•	Mr.R.G.Gupta - Counsel for respondent No.1 & 2
	Mr.P.N.Jati - Counsel for respondent No.3
	The counsel for the applicant seeks to withdraw
ا ۾ معر ()	this O.A as having become infructuous, in view of the
0 1 200	order passed by Divisional Railway Manager, W.Rly,
1 / [i] a M	Jaipur dated 16.5.2001, a copy of which has been filed
0	today and the same has been taken on record.
. ober his	In view of the submissions made before us, we
To rein	dispose of this O.A as having become infructuous.
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algin I	In Short
٧٠	(A.P.Nagrain) (S.K.Agarwal)
•	Member (A) Member (J).
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for	
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